

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 702/2017 in
OA No. 4401/2014

The 1st day of February, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Narendra Kumar Jain,
Aged about 64 years,
S/o Sh. Kishan Das Jain,
R/o B-497, Kendriya Vihar,
Sec-51, Noida-201301, U.P.

.. Petitioner

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. Ms. Rashmi Verma,
Secretary, Govt. of India,
Ministry of Textiles,
Udyog Bhawan, New Delhi.
2. Sh. Alok Kumar,
Development Commissioner,
(Handicraft),
West Block-7, R.K. Puram,
New Delhi. .. Respondents

(By Advocate: Shri Trilok Singh for Shri Subhash Gosain)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this CP is taken up for hearing, learned counsel for the respondents produced an order dated 27.11.2018 in W.P.(C) No.

10275/2017, whereunder the Hon'ble High Court set aside the orders passed in the O.A. and remanded the same for fresh adjudication.

2. In the circumstances, the CP is dismissed. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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